

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Lr. No. L-1/215/2017/CERC

Dated: 24.8.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Deficiencies in the Petitions filed before the Commission-Reg.

Sir,

With reference to the petitions mentioned hereunder, I am directed to intimate the deficiencies subsisting as on date in the respective petitions and request you to remove the stated deficiencies by 30.8.2017:-

Sr. No.	Petition No.	Deficiency Observed in the Petition
1	86/2017	Activity-wise delay as per the prescribed format, computation of IDC and detailed tariff calculations in editable excel format
2	98/2017	Activity-wise delay as per the prescribed format, CPM Analysis & PERT Chart
3	145/2017	CPM Analysis and PERT Chart

If the aforesaid information is not received within the prescribed date, the petitions will be placed before the Commission for further directions.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)